

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.448 of 1977**

RAM SHAKHI DEVI and ORS

... .. Appellant/s

Versus

AMIR RAI and ORS

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Shashi Shakhar Dwivedi, Advocate
For the Respondent/s : Mr. Kanhaiya Ram, Advocate

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

50 05-02-2026

Learned counsel for the appellants has submitted that he has already filed substitution petition and have no need to file any substitution petition.

2. List this case under appropriate heading on 16.02.2026.

(Ramesh Chand Malviya, J)

Mayank/-

U			
---	--	--	--

